

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 799/2023 In C.P.(IB)/1306(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Sri Girija Prasanna Cotton Mills Ltd.
V/s
Ddk Infratech Private Limited

APPEARANCES: -

FOR THE APPLICANT : Adv. Ashish O Lalpuria

FOR THE RESPONDENT : Adv. Mily Ghoshal

Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.799/2023: - The matter is taken up through Virtual Hearing (VC). The present application is filed by the Financial Creditor for seeking early hearing of the Company Petition which is listed on 09.03.2023. The Counsel appearing for the applicant submitted that instead of the 09.03.2023 this matter may kindly fix for hearing on 14.03.2023. Considering the request of the Counsel appearing for the Applicant this Bench directs the registry to list this matter on **14.03.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)